

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-510
IB-277/ND/2023

IN THE MATTER OF:

Union Bank of India

Vs.

Raman Sethi

.....Applicant

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 22.03.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Sarthak Sehgal, Adv. Sanjay Bajaj, Advs.

For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **23.04.2024**.

**Sd/-
(Court Officer)**